

Re-constitution of SCC as per last proviso to Regulation 31A and voting share of SCC Members as per Regulation 31A(2) of IBBI (Liquidation Process) Regulations, 2016													
Name of the Corporate Debtor: Noslar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 23.08.2023													
Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		% share in total amount of claims admitted of all categories	Summary of claims admitted (Excluding promoter shareholders for voting purpose)	% share in total amount of claims admitted of all categories (Excluding promoter shareholders for voting purpose)	Amount of Contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexures	(Amount in Rs.) Remark, if any
		No. of claims	Amount	No. of claims	Amount								
1	Secured financial creditors	4	38,76,85,143	4	38,61,38,996	78.64%	38,61,38,996	85.13%	-	15,46,146	-	1	
2	Unsecured financial creditors	-	-	-	-	-	-	-	-	-	-	2	
3	Operational creditors (Workmen)	158	99,49,787	158	95,23,423	1.94%	95,23,423	2.10%	-	4,14,695	-	3	
4	Operational creditors (Employees)	191	1,24,43,460	191	83,41,739	1.70%	83,41,739	1.84%	-	38,75,870	-	4	
5	Operational creditors (Government Departments)	9	9,29,55,653	9	2,46,18,396	5.01%	2,46,18,396	5.43%	-	6,82,12,995	-	5	
6	Other Operational creditors	41	2,22,47,369	41	1,79,13,523	3.65%	1,79,13,523	3.95%	-	43,33,846	-	6	
7	Shareholders	9	4,45,00,480	9	4,45,00,480	9.06%	70,43,280	1.55%	-	-	-	7	
	<b>Total</b>	<b>412</b>	<b>56,97,81,892</b>	<b>412</b>	<b>49,10,36,557</b>	<b>100.00%</b>	<b>45,35,79,357</b>	<b>100.00%</b>	<b>-</b>	<b>7,83,83,552</b>	<b>-</b>		



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## Annexure-1

## List of secured financial creditors

Name of the Corporate Debtor: Noslar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 23.08.2023

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted			Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted of Secured FCs	% share in total amount of claims admitted of all categories	% share in total amount of claims admitted of all categories (Excluding promoter shareholders for voting purpose)	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.)	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest													
1	Axis Bank Ltd.	L65110GJ1993PLCO20769	17.06.2020	20,13,66,268	20,12,16,268	Secured	20,12,16,268	Yes	Refer Note - A below	-	52.11%	40.98%	44.36%	-	-	1,50,000	-	-	-	
2	Punjab National Bank		25.06.2020	12,37,11,304	12,23,45,480	Secured	12,23,45,480	Yes	Refer Note - B below	-	31.68%	24.92%	26.97%	-	-	13,65,824	-	-	-	
3	Madhya Pradesh Financial Corporation Ltd.		10.06.2020	6,22,99,297	6,22,99,297	Secured	6,22,99,297	Yes	Refer Note - C below	-	16.13%	12.69%	13.74%	-	-	-	-	-	-	
4	HDFC Bank Limited		28.01.2021	3,08,273	2,77,951	Secured	2,77,951	Yes	Refer Note - D below	-	0.07%	0.06%	0.06%	-	-	30,322	-	-	-	
	Total			38,76,85,143	38,61,38,996		38,61,38,996				100.00%	78.64%	85.13%			15,46,146				

**Note - A: Security interest held by Axis Bank Ltd.:** 1.) Leasehold piece of land at Plot No. 2 together with shed and building constructed thereon situated at Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh; 2.) Primary: First pari passu charge on entire current assets primarily comprising of stocks and book debts of the Company, both present and future; and 3.) Collateral: First pari passu charge on entire immovable/movable fixed assets of the CD (present and future) including factory land and building at Plot No. 2 New Industrial Area, Mandideep, District Raisen, Madhya Pradesh (except vehicles financed by other lenders).

**Note - B: Security interest held by Punjab National Bank:** 1.) Primary: Stock and Book Debts; and 2.) 2nd Part Passu charge on leasehold land and building at Plot No. 2 New Industrial Area, Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh.

**Note - C: Security interest held by Madhya Pradesh Financial Corporation:** 1.) Leasehold land at Plot No. 2, New Industrial Area, Mandideep, Tehsil Goharganj, District Raisen, Madhya Pradesh admeasuring 45,561.60 Sq. mtr. along with building constructed and Plant & Machinery installed thereon.

**Note - D: Security interest held by HDFC Bank Ltd.:** Hypothecation on Mahindra Bolero Max Mini Truck, Vehicle no. MP 04 GB 1156.

Note (E): There are no claims of Secured Financial Creditors of the CD of CIRP period to be added to the list of claims during Liquidation period.



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